

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/06/2017 AT 10.30 AM


PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL


APPLICATION NUMBER :
PETITION NUMBER : CP/6/2016
NAME OF THE PETITIONER(S) : Mathew Koshy
NAME OF THE RESPONDENT(S) : Palmyra Springs Private Limited & 3 Others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			
	T.H. VIJAY PRASAD Factoring Company Secretary	Counsel for the petitioner	
	S. KARTIK For T.M. NAIDU & Co.	Counsel for Respondents	

ORDER

Mr. T.M. Vijay Prasad, PCS present. Mr. S. Karthik, Counsel for Respondents present. Counsel for Respondents is directed to make compliance of the order dated 28.04.2017 within one week by providing a copy to the other side. The other side shall seek instructions from his client and report to the Bench about the progress of the settlement talks. **Put up on 07.07.2017.**


(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)


(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)